

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

LIBRARY

OA. 350/1562/2019

Date of order: 11.12.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**MADHUMITA ROY CHOUDHURY  
VS.  
M/O DEFENCE**

For the Applicant : Mr. S. K. Dutta, Counsel

For the Respondents : Mr. R. Halder, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that since the speaking order has already been issued and he has not received any instructions from his client.

2. Accordingly, the OA is disposed of as infructuous with liberty to the applicant to challenge the speaking order, if so advised.



(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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